

11.	Maharashtra . . . . .	7.5 acres (paying land revenue upto Rs. 10.00)
12.	Manipur . . . . .	No exemption
13.	Meghalaya . . . . .	No land revenue levied (Community ownership)
14.	Nagaland . . . . .	No land revenue levied (Community ownership)
15.	Orissa . . . . .	Entire agricultural land
16.	Punjab . . . . .	5 standard acres
17.	Rajasthan . . . . .	6.178 acres to 22.653 acres
18.	Tamil Nadu . . . . .	All dry lands generally exempted
19.	Tripura . . . . .	3 standard acres.
20.	Uttar Pradesh . . . . .	3.125 acres (5 bighas)
21.	West Bengal . . . . .	6 acres (unirrigated land)

#### Establishment of Agro-service stations

7567. SHRI SUDHIR GIRI:

SHRI HANNAN MOLLAH:

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of Government's plan to establish agro-service stations in the country, State-wise;

(b) the mode of recruitment to the service, qualifications and experiences needed for this purpose; and

(c) the achievements so far in this respect and the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The Government propose to set up agro-service centres through institutional agencies like State Agro Industries Corporations and village cooperatives. The scheme has not so far been finalised.

(b) Since these centres are to be run by institutions, the question of recruitment of individuals does not arise.

(c) This scheme is yet to be implemented.

#### Multinationals/Big Houses in Fishing Business

7568. SHRI MOHAN LAL PATEL:  
SHRI DAULAT SINHJI JADEJA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the multinationals and big business houses which are in the field of fishing business;

(b) the number of trawlers owned by each such company;

(c) whether any area has been fixed for catching fish in Indian ocean by these companies so that the traditional fishermen may not suffer and if so, the details thereof;

(d) whether any company has applied for issue of new licence or for additional trawler;

(e) if so, the details thereof; and

(f) what is the policy regarding issuing licence for fishing?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). Details are as follows:

Name of the Company	No. of Trawlers owned (20 M & above lenth)
(i) Union Carbide India Ltd.	8
(ii) Britannia Industries Ltd.	3
(iii) Tata Oil Mills Company Ltd.	1
(iv) India Tobacco Company Ltd.	2
(v) Chowgule & Company Pvt. Ltd.	4
(vi) Chowgule Steamships Ltd.	2
(vii) Konkan Fisheries Pvt. Ltd.	2

(c) The area of operation for all the above trawlers is largely beyond the area of operation of traditional fishermen.

(d) and (e). Britannia Industries Ltd., Tata Oils Company Ltd., and International Fisheries Ltd., have applied for chartering of two, five and ten vessels from German Democratic Republic Singapore and United Arab Emirates respectively.

(f) No licence is required for fishing in the high seas. However, for chartering foreign vessels for fishing apart from other conditions fees are also payable.

#### Target of foodgrains production fixed for Sixth Five Year Plan

7569. SHRI MOHAN LAL PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have collected the State-wise data about the target of production of foodgrains fixed by the States for the Sixth Plan period;

(b) if so, what is the target fixed by Gujarat for the above Plan period; and

(c) what strategy is being adopted in the State to achieve the target?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The target of foodgrains production for 1984-85 for Gujarat State is 53.50 lakh tonnes.

(b) The strategy to achieve the targeted production by the State Government will be:

(i) increasing the area under high yielding varieties of cereals;

(ii) systematising the availability of main inputs viz., seeds, fertilisers and insecticides largely through the village cooperatives;

(iii) increasing the production of pulses by taking them as mixed crops with other crops like castor and cotton, introduction of short duration varieties of mung in summer after harvest of irrigated wheat; and

(iv) integrated pest management will be implemented to protect the crops from pest damage and thereby enhance the production.

#### Effect of industrial pollution on agricultural production

7570. SHRI CHINTAMANI JENA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the atmosphere pollution caused by the industrial sector adversely affects the agricultural production;

(b) whether any research has been made by the Indian Scientific Congress in this regard; and

(c) if so, the details in this regard and the remedial steps, preventive steps Government proposed to take in this matter?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.